

(2020) 12 AHC CK 0034

Allahabad High Court

Case No: Jail Appeal No. 485 Of 2018

Baba Kuberanand @
Kaluram

APPELLANT

Vs

State Of U.P

RESPONDENT

Date of Decision: Dec. 9, 2020

Acts Referred:

- Indian Penal Code, 1860 - Section 304(A), 307, 326, 337, 338, 363, 366, 376(2)(I), 376(2)(J)
- Protection Of Children From Sexual Offences Act, 2012 - Section 4
- Code Of Criminal Procedure, 1973 - Section 313

Hon'ble Judges: Vipin Chandra Dixit, J

Bench: Single Bench

Advocate: Lalji Chaudhary

Final Decision: Allowed

Judgement